GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRRED QUESTION NO.2888 TO BE ANSWERED ON 05.12.2019

SCHOLARSHIP SCHEMES FOR MINORITY STUDENTS

2888. SHRID.K SURESH

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there is any scheme for the scholarships of Minority students and if so, the details thereof:
- (b) whether the Government proposes to increase the number of scholarships considering the large number of minority students;
- (c) if so, whether the Government has received any request from the State of Karnataka in this regard; and
- (d) if so, the reaction of the Government thereto?

<u>ANSWER</u>

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a): Yes, Sir. The Ministry of Minority Affairs (MoMA) is implementing the following three Scholarship schemes for the educational empowerment of students belonging to six centrally notified Minority communities i.e. Buddhist, Christian, Jain, Muslim, Sikh, Zoroastrian (Parsi) in all States/Union Territories across the country:
- (i) **Pre-matric Scholarship Scheme** The scholarship is provided to minority students studying in class I to X in Government/ recognized Private schools. Minimum 30% scholarships are earmarked for girls. To be eligible, students should not have annual parental/guardian's income of more than Rs.1.00 lakh and he/she should have secured minimum 50% marks in previous class.
- (ii) **Post-matric Scholarship Scheme** The scholarship is provided to minority students studying in Class XI to Ph.D level in Government/ recognized Private schools/Colleges/Institutes. Minimum 30% scholarships are earmarked for girls. To

be eligible, students should not have annual parental/guardian's income of more than Rs.2.00 lakh and he/she should have secured minimum 50% marks in previous class.

- (iii) Merit-cum-Means based Scholarship Scheme The scholarship is awarded for pursuing professional and technical courses at under-graduate and post-graduate levels, in institutions recognized by the appropriate authority. Under the scheme, 30% Scholarships are earmarked for girl students. 85 reputed premier institutes for professional and technical courses have been listed in the scheme for which full course fee is reimbursed. To be eligible, students should not have annual parental/guardian's income of more than Rs.2.50 lakh and he/she should have secured minimum 50% marks in previous class.
- (b): The scheme as a whole including its various aspects is to be looked at while approving the continuation of Scholarship Schemes beyond 2019-20, concurrent to the 15th Finance Commission Cycle.
- (c)& (d): Yes, Sir. Government of Karnataka requested for additional quota under the Merit-cum-Means (MCM) based Scholarship Scheme for 2017-18 and against its allocated quota of 2570 fresh scholarship under the MCM Scheme, the State availed 5380 Scholarships in 2017-18.
